

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3789**

TO BE ANSWERED ON THE 17TH MARCH, 2020/PHALGUNA 27, 1941 (SAKA)

MODERNIZATION OF POLICE

3789. SHRI RAHUL KASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds sanctioned and released by the Government for modernisation of Police in the country during each of the last three years, State-wise particularly in Rajasthan;

(b) whether the Government is aware that the police is facing shortage of arms in Rajasthan; and

(c) if so, the details of demands/proposals of the State Government of Rajasthan regarding modernization of Police?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) Although 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India, to supplement the efforts of the States, assistance is provided to the State Governments for equipping and modernizing of their police forces under the centrally sponsored scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of Modernisation of State Police Forces]. The details of central funds allocated and released to the State Governments under the scheme during the last three years as well as the current year are at Annexure.

(b) & (c) The information regarding availability of weapons, equipment etc. is not maintained centrally. However, under the scheme of 'Assistance to States for Modernisation of Police', the Government of Rajasthan has proposed to procure weapons at a cost of Rs. 402.88 lakh in the State Action Plan (SAP) for 2020-21.

**State-wise details of funds allocated & released under the sub-scheme of
'Assistance to States for Modernisation of Police'**

(in Rs. Crore)

S. No.	State	2016-17		2017-18		2018-19		2019-20	
		Allocation	Released	Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	22.68	41.1	29.87	31.62	26.48	50.8086	24.46	18.34
2.	Arunachal Pradesh	3.64	2.69	4.79	3.42	4.25	1.034	3.92	0
3.	Assam	24.47	4.68	32.23	5.48	28.57	5.6722	26.4	0
4.	Bihar	25.62	19.15	33.73	5.73	29.90	13.1778	27.62	9.42
5.	Chhattisgarh	9.01	1.73	11.87	2.02	10.52	8.5634	9.72	7.29
6.	Goa	0.95	0.18	1.25	0.21	1.11	0.21	1.03	0
7.	Gujarat	23.72	43.22	31.24	33.05	27.69	52.623	25.58	19.185
8.	Haryana	10.64	19.29	14.01	14.04	12.43	12.947	11.48	8.61
9.	Himachal Pradesh	4.88	5.58	4.28	4.09	3.79	3.3516	3.5	2.44
10.	J&K	37.00	34.54	48.73	48.00	43.19	32.685	39.9	40.2032
11.	Jharkhand	8.54	1.64	11.24	1.91	9.97	9.9142	9.21	6.91
12.	Karnataka	35.58	72.04	46.85	17.12	41.53	11.39	38.37	9.949
13.	Kerala	14.94	11.09	19.68	16.12	17.44	17.784	16.11	11.39
14.	Madhya Pradesh	25.14	21.86	33.11	30.47	29.34	37.968	27.11	14.45
15.	Maharashtra	43.69	12.8	57.54	9.78	51.00	9.579	47.11	55.4298
16.	Manipur	8.85	8.37	11.66	1.98	10.34	5.994	9.55	6.73
17.	Meghalaya	3.48	0.67	4.58	2.60	4.07	3.6628	3.75	0.69
18.	Mizoram	4.43	8.12	5.83	6.66	5.16	8.377	4.77	3.58
19.	Nagaland	9.96	18.05	13.12	13.39	11.63	18.876	10.74	8.05
20.	Odisha	14.47	26.22	19.05	19.87	16.89	35.099	15.6	11.7
21.	Punjab	15.23	27.6	20.05	20.07	17.77	36.515	16.42	28.3991
22.	Rajasthan	28.99	34.54	38.17	40.38	33.83	62.592	31.26	23.3256
23.	Sikkim	1.64	1.96	2.17	2.39	1.92	0.362	1.77	0
24.	Tamil Nadu	32.31	89.24	42.54	15.54	37.70	68.868	34.84	26.6606
25.	Tripura	7.28	1.4	9.58	1.63	8.49	7.078	7.84	4.97
26.	Telangana	16.22	29.4	21.35	22.60	18.93	64.168	17.48	13.3374
27.	Uttar Pradesh	58.59	35.8	77.16	28.20	68.39	118.671	63.19	47.39
28.	Uttarakhand	4.68	8.53	4.11	4.35	3.64	13.601	3.37	2.5275
29.	West Bengal	26.80	12.31	35.3	48.94	31.28	46.9332	28.9	21.675
	Total	523.43	593.80	685.09	451.66	607.25	758.5048	561	402.66
	Contingency Reserve ^	29.75		38.45		38.45		39.57	
	Mega City Policing ^	41.82		45.00		45.00		32.025	
	Project Management Unit		0.22	0.45	0.09	1.40	1.2416	0.45	
	Incentives for Police Reform^					76.90		158.26	
	Separate Project*						9.08	20	
	G/Total	595.00	594.02	769.00 (RE 452.10)	451.75	769.00	768.8264	811.30 (RE 791.30)	402.66 (as on 16.3.2020)

* Greyhounds Training Centre in Andhra Pradesh. ^ Release of these funds are shown against relevant States.

Note: The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.
